

# HIGH COURT OF DELHI : NEW DELHI

No. 26 /DHC/Gaz./G-I/VI.E.2(a)/2019

Dated, the 30<sup>th</sup> April, 2019.

## ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make following transfer/posting in the Delhi Higher Judicial Service with effect from 1<sup>st</sup> May, 2019: -

S. No.	Name of the Officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Raj Kumar Chauhan	On return from deputation	Special Judge (PC Act) (CBI)-03, Rouse Avenue Court Complex	---	Vice Ms. Kamini Lau.
2.	Kamini Lau	Special Judge (PC Act) (CBI)-03, Rouse Avenue Court Complex	ASJ-02, Central, THC	Central	Vice Ms. Poonam Chaudhary proceeding on deputation as Presiding Officer, Appellate Tribunal, MCD

### Note:

The Judicial Officers shall be under the control of the District & Sessions Judge of the district to which he/she has been allocated.

BY ORDER OF THE COURT

-Sd/-

(DINESH KUMAR SHARMA)  
REGISTRAR GENERAL

Dated, the 30<sup>th</sup> April, 2019

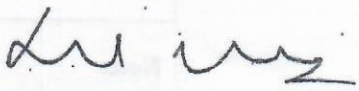
Endst. No. 2343-06 /DHC/Gaz./G-I/VI.E.2(a)/2019

Copy forwarded for information and necessary action to: -

1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
6. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
7. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, West, Tis Hazari Courts Complex, Delhi.
10. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
11. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
14. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
15. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
16. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
17. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
19. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
20. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.

Be Circulated through  
Judt. Br.  
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D & S J / RACC / ND  
01/5/19

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21. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
  22. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
  23. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
  24. The Commissioner of Police, Police Headquarters, New Delhi.
  25. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
  26. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
  27. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
  28. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
  29. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
  30. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
  31. The DR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
  32. All Registrars, Delhi High Court, New Delhi.
  33. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
  34. The Pay & Accounts Officer, Tis Hazari, Delhi.
  35. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
  36. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
  37. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
  38. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
  39. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
  40. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
  41. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
  42. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
  43. Personal files of the officers concerned.
  44. Guard File.

  
ASSISTANT REGISTRAR (GAZ.-I)


**OFFICE OF THE DISTRICT & SESSIONS JUDGE  
CUM SPECIAL JUDGE(PC ACT)(CBI)  
ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.F.5(1)/RACC/Gaz./2019 / 2965-3025

Dated, Delhi the 11/5/2019

copy forwarded for information and necessary action to:-

1. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
2. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, THC, Delhi.
4. The Director, Directorate of Prosecution, CBI/ACB(GNCTD), RACC, New Delhi.
5. The P.S./Reader to the Ld. District & Sessions Judge, RACC, New Delhi.
6. The Secretary, Bar Association, Tis Hazari, Patiala House, Saket, Karkardooma, Rohini & Dwarka Courts, Delhi/New Delhi.
7. The Lock-up In-charge, RACC, New Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi.

  
**(Anju Bajaj Chandna)**  
Officer In-charge (Judl.)  
For District & Sessions Judge  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Courts, New Delhi